

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH  
JAIPUR.

R.P.NO. 52/93 : Date of order: 24.6.1993  
In

O.A.NO. 106/91

SMT. KANTA KUMARI BANSAL : Petitioner.  
None present for the petitioner.

VERSUS

UNION OF INDIA & ORS. : Respondents.

COHAM:

PER HON'BLE MR. GOPAL KRISHNA, JUDL. MEMBER

In this Review Petition seeking review of the order passed in O.A.No. 196/91 dated 16.4.93, I find no grounds for review as envisaged by order 47, Rule (1) Civil Procedure Code. This Review Petition is, therefore, dismissed in limine.

*G. Krishna* 24-6-93  
(GOPAL KRISHNA)  
Judl. Member

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